

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1790
ANSWERED ON:08.08.2006
EXPORT OF AYURVEDIC MEDICINES
Saradgi Shri Iqbal Ahmed

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to ban export of raw materials for medicines and other products as reported in Jansatta dated July 20, 2006;
- (b) if so, the facts thereof;
- (c) the details of Ayurvedic Medicines exported during 2005-2006 and the current year; and
- (d) the steps taken by the Government to increase the export of Ayurvedic medicines?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

- (a) & (b): At present there is no such proposal under consideration of the Government.
- (c): As per the latest figures available, during the year 2005-2006 Ayurvedic medicants/medicaments for a total value of Rs. 18,825 Lakhs were exported till January, 2006.
- (d): As per the current Foreign Trade Policy, Ayurvedic Medicines are freely exportable. The policy also rewards exports of Medicinal Plants and their value added variants covered in Minor Forest Produce, under Vishesh Krishi Avam Gramodyog Scheme.